

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1160
TO BE ANSWERED ON 03.03.2016

MINI AND MICRO HYDRO POWER PLANTS

1160. SHRI SANGANNA AMARAPPA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to set up mini and micro hydro projects through voluntary organizations and Panchayats in the country to promote community participation; and
- (b) if so, details thereof State / UT-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Yes, Madam.

(b): The details regarding SHP programme on Mini and Micro hydro projects is given at Annexure-I

Annexure-I

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No.1160 for 03.03.2016 regarding Mini and Micro Hydro Projects by SHRI SANGANNA AMARAPPA, MP

The Central Financial Assistance (CFA) for watermills and micro hydel projects under the scheme is applicable for the projects to be implemented by the State Government Department / State Nodal Agency / Local bodies / Co-operatives/ NGOs /Tea Garden & Individual Entrepreneurs. Ministry will also consider implementing the Water Mill Programme through Channel Partners appointed by the State Government / State Nodal Agency / Department/MNRE.

Central Financial Assistance for Watermills and Micro Hydel Projects

I. Watermills:

S No.	Category of Watermill	Amount of CFA
1.	Mechanical output only	Rs.50,000/- per Watermill
2.	a) Electrical output (up to 5 kW) or b) Both mechanical and electrical output (up to 5 kW)	Rs.1,50,000/- per Watermill

II. Micro Hydel Projects up to 100 kW Capacity:

Areas	Amount of CFA
All States	Rs.1,25,000/- per kW
